

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:5082
ANSWERED ON:27.08.2001
ILO GRANTS FOR ELIMINATION OF CHILD LABOUR
IQBAL AHMED SARADGI;Y.S. VIVEKANANDA REDDY

Will the Minister of LABOUR be pleased to state:

- (a) whether various Trade Unions in the State of Andhra Pradesh formed as a federation for implementation of child labour elimination project in the State;
- (b) if so, the details thereof;
- (c) whether the International Labour Organisation (ILO) has granted Rs.15 crore to the federation in this regard;
- (d) if so, whether the Union Government have also agreed to provide help and assistance; and
- (e) the extent to which the project is likely to help in eliminating the child labour?

Answer

MINISTER OF LABOUR (SHRI SATYANARAYAN JATIYA)

(a) to (c): As per the information received from ILO, Five Central Trade Unions i.e. Hind Mazdoor Sabha, Indian National Trade Union Congress, Bharatiya Mazdoor Sangh, Centre of Indian Trade Unions, All India Trade Union Congress and a State Trade Union, The Telugu Nadu Trade Union Congress have formed a federation known as the Andhra Pradesh Federation of Trade Unions for the Elimination of Child Labour. An amount of Rs. 1.5 crore has been earmarked to the federation in this regard.

(d) to (e): The Government of India has been implementing two schemes for rehabilitation of children withdrawn from work, namely the Scheme of National Child Labour Projects (NCLP) and the Scheme of Grant-in-aid to Voluntary Organisations. So far, 22 National Child Labour Projects have been sanctioned in the State of Andhra Pradesh for coverage of 61050 children withdrawn from work through 982 special schools/centres.